

CCA No. 141/95 in CA No. 82/95

05-7-2000

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. MP Singh, M.P.

List has been revised. None for the applicant.
In view of the order passed in CA No. 82/95, the
notice is discharged. CCA is rejected.

Member (A)

Vice Chairman

Dube/